

Annexure-8															
Name of the Corporate Debtor: TRULY CREATIVE DEVELOPERS PRIVATE LIMITED; Date of Commencement of CIRP: 11.11.2022; List of Creditors as on: 02.12.2022															
Sl No.	Name of Creditor	Identification No.	Date of Claim received		Operational Creditors (Other than Workmen and Employees and Government Dues)						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Amit Steels	Not Available	25.11.2022	2,939,343.00	2,939,343.00	Unsecured	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	
2	Bhagwati Steel Enterprises	Not Available	25.11.2022	2,880,601.00	1,246,375.00	Unsecured	NIL	NIL	NO	NIL	NIL	NIL	NIL	1,634,226.00	Amount of Interest is subject to verification
3	M/s. Western Habitat Partnership Firm	Not Available	25.11.2022	10,014,902,042.00	1,087,925,315.00	Unsecured	NIL	NIL	NO	NIL	7,360,000,000.00	NIL	NIL	1,566,976,727.00	Amount of Interest is subject to verification. Further, amount claimed as loss of profit is marked as contingent on account of absence of any covenant in the agreement substantiating the statement of Claim under arbitration
<b>Total</b>					10,020,721,986.00	1,092,111,033.00					7,360,000,000.00			1,568,610,953.00	



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